

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 216 OF 2011**

**with**

**O.A. Nos. 240/2011 and 320/2011**

*Wednesday, this the 07<sup>th</sup> of December, 2011*

**CORAM:**

**HON'BLE Mr.JUSTICE P.R. RAMAN, JUDICIAL MEMBER**

**HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

**1. O.A. No. 216/2011 :**

Rajalakshmi G. Panicker  
W/o. P.S. Krishnan Nair  
Post Graduate Teacher (English)  
Kendriya Vidyalaya, Ernakulam  
Residing at A7, "Sri Hari" Apartments  
Fort, Tripunithura  
Ernakulam District – 683 501.

... **Applicant**

(By Advocate Mr.T.C. Govindaswamy)

**Versus**

1. The Commissioner  
Kendriya Vidyalaya Sangathan  
18-Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi – 110 016.

2. The Assistant Commissioner  
Kendriya Vidyalaya Sangathan  
Regional Office, IIT Campus  
Chennai – 600 006.

... **Respondents**

(By Advocate M/s. Iyer & Iyer)

**2. O.A.No. 240/2011 :**

Betty C. Sebastian  
W/o. A. Job Mathew  
Post Graduate Teacher (Economics)  
Kendriya Vidyalaya, Ernakulam  
Residing at House No. 29/1990-E  
"Niveditha", St. Antony's Road  
Thycoodam, Vytila, Cochin – 682 019,  
Ernakulam District.

... **Applicant**

(By Advocate Mr.T.C. Govindaswamy)

**Versus**

1. The Commissioner  
Kendriya Vidyalaya Sangathan  
18-Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi – 110 016.
2. The Assistant Commissioner  
Kendriya Vidyalaya Sangathan  
Regional Office, IIT Campus  
Chennai – 600 006.
3. The Principal  
Kendriya Vidyalaya, Kadavanthra  
Cochin – 682 020. .... Respondents

(By Advocate M/s. Iyer & Iyer)

**3. O.A. No. 320/2011 :**

- 1 Padmaja M.G.,  
W/o. R. Girisankaran Thampi  
Post Graduate Teacher (Physics)  
Kendriya Vidyalaya, Shift No. I  
Pattom, Pattom Palace (P.O), Trivandrum.  
Residing at : "Giri Padmam", No. TC3/2072 (4)  
L.I.C. Lane, Pattom, Pattom Palace (P.O)  
Trivandrum – 695 004.
- 2 V. Jalajakumar,  
W/o. S. Gandadharan Nair  
Primary Teacher, Kendriya Vidyalaya  
Shift No. 1, Pattom, Pattom Palace (P.O)  
Trivandrum. Residing at : T.C. 3187 (1)  
PLRA -188, Panachamoodu Lane  
Pattom, Trivandrum – 695 004.
- 3 G.S. Ranjini,  
W/o. A. Vikraman  
Primary Teacher, Kendriya Vidyalaya  
Shift No. 1, Pattom, Trivandrum.  
Residing at House No. 107, "Punku"  
L.I.C Lane -E, Pattom  
Trivandrum – 695 004. .... Applicants

(By Advocate Mr.T.C. Govindaswamy)

**Versus**

1. Kendriya Vidyalaya Sangathan  
 18-Institutional Area  
 Shaheed Jeet Singh Marg  
 New Delhi – 110 016 – Through its  
 Joint Commissioner (Admn.)

2. The Commissioner  
 Kendriya Vidyalaya Sangathan  
 Regional Office, IIT Campus  
 Chennai – 600 036.

... Respondents

(By Advocate M/s. Iyer & Iyer)

These applications having been heard on 25.11.11, the Tribunal on 27.12.11..... delivered the following:

ORDER

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

These O.As are filed by the Post Graduate Teachers and the Teaching Staff in Kendriya Vidyalayas, Ernakulam and Trivandrum, challenging the transfer policy of the Kendriya Vidyalaya Sangathan made effective from 01.04.2011. None of the applicants is aggrieved by any particular order issued by the authorities in Kendriya Vidyalaya Sangathan. The applicants apprehend that the transfer policy is discriminatory, arbitrary and illegal, and will cause much hardship to them. They also have some suggestions to modify the transfer policy.

2. The applicants can place their views and suggestions and apprehensions before the respondents for consideration and appropriate action. Right now the applicants have no cause for action. When a cause for action arises, they can approach this Tribunal. The O.As are, therefore, premature at this stage.

3. Without entering into a finding as to the merits of the cases, at the admission stage itself, we dispose of these O.As with a direction to the applicants to make a representation to the Commissioner, Kendriya Vidyalaya Sangathan, New Delhi, listing out their grievances in regard to the new transfer guidelines which he may consider and dispose of by a speaking order within a period of three months from the date of receipt of such representation.
  
4. The O.As are disposed of as above with no order as to costs.

(Dated, the 07<sup>th</sup> December, 2011)

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**K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER**

**JUSTICE P.R.RAMAN  
JUDICIAL MEMBER**

cvr.